

[Sh. Uddhab Barman]

DISCUSSION UNDER RULE 193

entire State of Assam. Hujo in Kamrup District of Assam is also another centre of bell metal industry.

14.46 hrs.

**Re: Deterioration in Law and Order Situation in Various parts of the country with Reference to Recent Spurt in Incidents of Terrorism, Secessionism and Kidnappings... (Contd.)**

Now, these industries are facing crisis mainly due to shortage of raw materials. It has been found that annual requirements of raw materials for brass metal industry is around six lakh kilograms and for bell metal industry, it is 1.3 lakh kilograms. The traders who normally dominate the supply of raw materials make enormous profits by creating artificial shortage and price hike. In the absence of supply of raw materials, the industry has to depend on old broken utensils (scraps) which are also not easily available.

[English]

MR. DEPUTY SPEAKER: Now we will take up further discussion regarding general deterioration in law and order situation in various parts of the country with reference to recent spurt in incidents of terrorism, secessionism and kidnappings raised by Shri Indrajit Gupta on 10th December, 1991. Shri Sontosh Kumar Gangwar to speak.

If arrangements are made for regular supply of raw materials or for production of raw materials locally for these industries, then the industries of brass and bell metal in the State can give livelihood to hundreds of workers and their families. I urge upon the Central Government to initiate such arrangements that help the survival of these traditional industries in Assam.

[Translation]

**(viii) Need to erect preventive vertical walls inside sea in West coast, Kanyakumari**

SHRI SONTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, four hours were fixed to discuss this issue, but it is such an important issue that has taken ten hours. The whole country and this House are concerned with the present developments in the country. I would like to say that in my opinion, this situation has been going on the past so many years. There is a phrase which fits the situation - "Jyon jyon dawa ki, marz badhta gaya." There is much concern being expressed over the incidents of terrorism and kidnappings which I have been witnessing during the discussion in the House. The Government always makes the statement the Government is taking stern action in dealing with the situation promptly. But what is the outcome of all this? It seems that such incidents are increasing continuously. I would like to display certain figures related to incidents of kidnappings:

SHRI N. DENNIS (Nagercoil): Fishermen in large numbers live in the West Coast of Tamil Nadu in Kanyakumari District. During the monsoon, the Arabian Sea in the West Coast of Tamil Nadu is very rough with cruel waves for a period of about five months in a year. During this season, the fishermen who are poverty-stricken and fully dependent on fishing as the only source of income, cannot operate their fishing vessels, thereby aggravating their poverty-stricken condition and they face grave financial problems. To arrest the rough sea and cruel waves, preventive walls have to be erected vertically inside the sea in the rough weather-prone areas of Kanyakumari District as is done at Vishunjam and Neendakari of Kerala. Therefore, I urge upon the Government to take appropriate steps in this regard.

1988	15777
1989	17310
1990	18474

Mr. Deputy Speaker, Sir, these all are